

ITEM NO.28

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 12/2023

RANA AYYUB

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 10415/2023 - CLARIFICATION/DIRECTION)

Date : 25-01-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Vrinda Grover, Adv.
Mr. Soutik Banerjee, Adv.
Ms. Devika Tulsiani, Adv.
Ms. Mannat Tipnis, Adv.
Mr. Aakarsh Kamra, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. K. Parmeshwar, Adv.
Mr. Padmesh Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 31.01.2023.

In the meantime, Ld. Court of Special Judge, Anti
Corruption, CBI Court No. 1, Ghaziabad is requested to adjourn the
proceedings of Special Trial No. 3 of 2022 arising out of
ECIR/DLZO-II/58/2021 which is fixed for 27.01.2023, to a date after
31.01.2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)